

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 835 / Confdl./2018
II-15-7/2004 (Part-II)

Bilaspur, dated 25th July, 2018

Hon'ble the Chief Justice has been pleased to constitute the following Committee with immediate effect in terms of the revised guidelines dated 16.05.2018 for implementation of Centrally Sponsored Scheme (CSS) for the development of Infrastructure Facilities for Judiciary: -

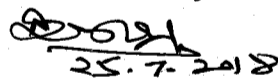
High Court Level Monitoring Committee: -

Hon'ble the Chief Justice	-	Chairman
Hon'ble the Portfolio Judge of the concerned District	-	Member
Registrar General, High Court of Chhattisgarh, Bilaspur	-	Member
Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur	-	Member
Principal Secretary, Government of Chhattisgarh, Public Works Department, Raipur	-	Member
Additional Registrar (Administration)	-	Secretary

The above Committee shall have the following responsibilities:-

- 1.1 Overall monitoring of the implementation of the Scheme in the State.
- 1.2 Check the quality of execution of works for maintaining quality standards.
- 1.3 Monitor adherence to the timelines in respect of the project from time and time.
- 1.4 Oversee implementation of the project without time and cost overruns.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


25.7.2018
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 836 / Confdl./2018
II-15-7/2004 (Part-II)

Bilaspur, dated 25th July, 2018

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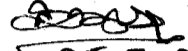
- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Public Works Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (21) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (22) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Admn./ Classification/ Civil/ Criminal/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

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- (27) Deputy Registrar (Accounts & Pay Bill/ Confidential/ D.E./ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


25.7.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL